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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 64/2023/EZ



In The Matter of:
Raghunath Maity

... Applicant

Versus

West Bengal Pollution Control Board &
Ors.

... Respondents

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

COMPLIANCE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 3, INSPECTOR-IN-CHARGE, PANSKURA POLICE
STATION, PURBA MEDINIPUR.

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Filed by

Sibojyoti Chakrabarti
SIBOJYOTI CHAKRABARTI

Advocate

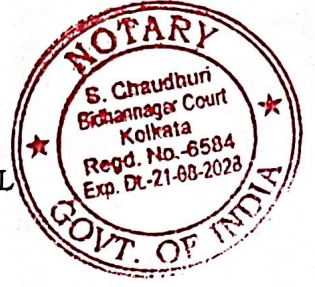
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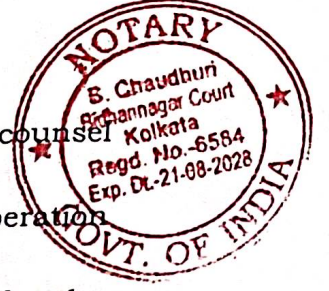
COMPLIANCE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 3., INSPECTOR-IN-CHARGE, PANSKURA POLICE
STATION, PURBA MEDINIPUR.



I, Sri SAMAR DEY, S/o Late Sambhunath Dey, aged about 43 years, by
faith-Hindu, by occupation-service and presently posted as the Inspector-in-
Charge, Panskura Police Station situated at Village Dakshin Gopalnagar,
P.O- Panskura, Distict: Purba Mednipore, Pin: 721139, do hereby solemnly
affirm and submit as follows:-

1. That this affidavit is being filed in compliance to the Solemn Order
dated 18.12.2024, as passed by the Hon'ble Tribunal.

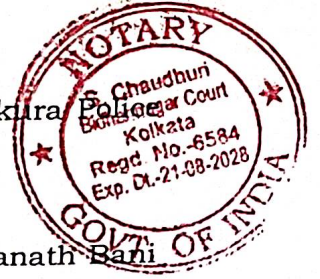
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2. That on 18.12.2024 it was inter alia submitted by the learned counsel for the parties that the unit of the private respondent was in operation in spite of violating the laws to which the Learned Counsel for the State, Government of West Bengal prayed for leave to file the affidavit placing on record the current status of the unit of the private respondent and the Hon'ble National Green Tribunal, Eastern Zone Bench has been pleased to inter alia direct the Police Authority i.e the Panskura Police Station and the Irrigation department, Government of West Bengal to file their respective counter affidavits.
3. That accordingly an inspection was made by the officials of the Panskura Police Station on 07.01.2025, in which the following was observed:
- (i) Name and Address of Visited Site: M/s Biswanath Bani Mill, Vill & P.O.- Meghadangor, P.S.- Panskura, Dist. Purba Medinipur, Pin- 721152.
 - (ii) Date & Time of Inspection:- On 07.01.2025 in between 12:35 hrs to 13:45 hrs.
 - (iii) Name of Municipality/Gram Panchayet & Police Station: Gram Panchayet:- Ghoshpur Police Station: Panskura
 - (iv) Name of Officers Conducted Inspection:

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Sri Sukumar Tudu, Sub-Inspector of Police of Panskura Police Station, District: Purba Midnapore.



- (v) Observation:- During inspection the mill called Viswanath Bahi Mill situated at Meghadangar, P.S-Panskura, District: Purba Medinipur was found to be under lock and key. The owner of the mill was Deepak Kumar Das who died 2 (two) years ago and after his death his wife would occasionally run the mill but the local people could not say last when the deceased wife had run the mill.
- (vi) Statutory Licene(s) produced: That the unit could not produce statutory license as the owner had expired on 03.05.2022.

Original Copy of the Report as submitted by the Panskura Police Station dated 07.01.2025 is annexed herewith and marked with the letter 'R-1'.

4. That the statements made above are true to my knowledge and belief and from the records as available in the Panskura Police Station, district: Purba Medinipur.
5. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti
Advocate 22.01.2025
State of West Bengal

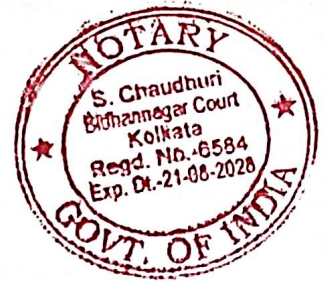
Deponent

Samar Dey

Inspector-in-Charge
PANSKURA POLICE STATION
PURBA MEDINIPUR

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

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VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.



Verified at Kolkata on the 22nd Day of January, 2025.



Identified by me

Sibojyoti Chakrabarti

Advocate
State of West Bengal

22.01.2025

Deponent

Samer Dey

Inspector-in-Charge
PANSKURA POLICE STATION
PURBA MEDINIPUR

S. Chaudhuri

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
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INSPECTION REPORT AS PER ORDER PASSED IN OA NO- 64/2023/EZ
HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

Serial No.	Particulars	Remarks
1	Name of Unit & address	Unit- Biswanath Bani Mill PS- Panskura Police Station, Add- vill- Meghadangar Dist- Purba Medinipur Pin No- 721152
2	Date & time of Inspection	On 07.01.2025 in-between 12.35 hrs to 13.45 hrs
3	Name of Municipality/Gram Panchayat & Police Station	Gram Panchayat- Ghoshpur Police Station- Panskura
4	Name with designation of Inspection Officer	Sukumar Tudu, Sub-Inspector of Police of Panskura Police station, Dist- Purba Medinipur
5	Statutory Licenses produced (if any)	Could not produced statutory licenses by private respondent namely Dipak Kr. Das as he was expires on 03-05-2022
6	Observations of Inspecting Officer	During inspection the mill situated at Meghadangar, PS- Panskura, Dist- Purba Medinipu visit a mill called Vishwanath Bani. On inspection the mill it is found to be under lock and key. During local enquiry it came to light from local people and shopkeepers that the owner of the mill was Deepak Kumar Das. He died last 2 years ago. After his death, his wife would occasionally open the mill and shut it down again. But the local people could not tell me that the deceased's wife is still running the mill using a diesel generator.

Inspected by me

Sukumar Tudu

Sukumar Tudu

Sub-Inspector of Police

Panskura Police Station

Dist- PurbaMedinipur

Dt- 07.01.2025

x

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 64/2023/EZ

In The Matter of:

Raghunath Maity

... APPLICANT

VERSUS

West Bengal Pollution Control Board &
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... RESPONDENT(S)

COMPLIANCE IN THE FORM OF
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RESPONDENT NUMBER 3.,
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PANSKURA POLICE STATION,
PURBA MEDINIPUR.

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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